

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

**NOTIFICATION No. 105
Dated, Imphal the 27th March, 2021**

No.HCM/Misc./89-Estt(v)/

In furtherance of the directions of the Supreme Court of India passed in WP(Cril) No. 162 of 2013 [Ms Binu Tamta and Anr Vs High Court of Delhi & Ors], Hon'ble The Chief Justice, High Court of Manipur is pleased to extend "The Gender Sensitization & Sexual Harassment of Women (Prevention, Prohibition and Redressal) Regulations, 2014" to the District Courts of Manipur.

This notification will come into force with immediate effect.

By Orders etc.,

Sd/-

(Yumkham Rother)

REGISTRAR (JUDL.)

Imphal, the 27th March, 2021

No.HCM/Misc./89-Estt(v)/87863-78

Copy to:

1. The Registrar (Vigilance), High Court of Manipur.
2. The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/Ukhrul/Churachandpur/Senapati.....for kind information & circulation to the Courts of their jurisdiction.
3. The Presiding Officer, Revenue/Claims Tribunal, Manipur.
4. The Judge, Family Court, Manipur/ Imphal East/ Bishnupur/ Thoubal.
5. The Judge, Special Court (ND & PS), Manipur/Judge, Special Court, ND & PS (FTC).
6. Addl. District & Sessions Judge, Manipur West/Manipur East/Crime Against Women (FTC).
7. The Jt. Registrar (Judl.) High Court of Manipur
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur .
10. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The S.P, Estt.-I/II, High Court of Manipur.
15. System Analyst, High Court of Manipur for uploading to the official website.
16. Concerned File.



REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR